OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

SI. No.	Name of Sr. PA/PA	From	То
1.	Sh. Manoj Kumar EC : 3269 / 39667318	Sr. PA in the court of Sh Sanjay Sharma – I, Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.	Sr. PA in the court of Ms. Sukhvinder Kaur, Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi
2.	Sh. Pankaj Kumar EC : 45361916	PA in the court of Sh Sanjay Sharma – I, Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.	PA in the court of Ms. Sukhvinder Kaur, Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi
3.	Sh. Karan Kumar Narayan EC:35721026	PA / PS in the Personal Office of Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.	PA / PS in the Personal Office of Principal District & Sessions Judge, North-East District , Karkardooma Courts, Delhi.
4.	Sh. Rajesh Singh Bisht EC: 3041 / 97944118	PA in the court of Ms. Sukhvinder Kaur, Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.	PA in the court of Sh. Sanjeev Jain, Principal District & Sessions Judge, East District Karkardooma Courts, Delhi.
5.	Ms. Ritu EC : 24746071	PA in the court of Ms. Sukhvinder Kaur, Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.	PA in the court of Sh Sanjeev Jain, Principal District & Sessions Judge, East District Karkardooma Courts, Delhi.
6.	Sh. Chirag Rajput EC: 17927681	PA/ PS in the Personal Office of Principal District & Sessions Judge, North-East District , Karkardooma Courts, Delhi.	Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
7.	Sh. Gulshan Popli EC: 3268	Sr. PA / PS in the Personal Office of Principal Judge (HQs), Family Court, Dwarka, New Delhi. (In diverted capacity)	Sr.PA / PS in the Personal Office of Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
8.	Ms. Poonam Mason EC: 13844	PA in the court of Sh Sanjeev Jain, Principal District & Sessions Judge, East District Karkardooma Courts, Delhi.	PA in the court of Sh. Sanjay Sharma — I, Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Deihi.
9.	Sh. Surender Kumar Sethi EC: 65108821	Sr. PA in the court of Sh. Somitra Kumar, District Judge-06, East District, Karkardooma Courts, Delhi.	Sr.PA in the court of Sh. Sanjay Sharma - I, Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.

10.	Sh. Avinath Kumar Choudhary S/o- Sh. Ghan Shyam Choudhary	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Somitra Kumar, District Judge-06, East District, Karkardooma Courts, Delhi.		
11.	Sh. Vandana S/o- Sh. Rajesh Kumar	PA in the Office Pool, South District, Saket Courts, New Delhi.	PA in the court of Ms. Sonica Meena, Judicial Magistrate First Class (N1 Act) Digital Court-02, South- West District, Dwarka Courts, New Delhi.		
12.	Ms. Arpita D/o- Sh. Jagdish Chander	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Office Pool, South District, Saket Courts, New Delhi.		
13.	Sh. Praveen Kumar EC: 12259/36945525	PA in the court of Ms. Sonica Meena, Judicial Magistrate First Class (NI Act) Digital Court-02, South- West District, Dwarka Courts, New Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.		
14.	Sh. Lokesh Kumar S/o- Sh. Kamta Prasad	PA in the court of Ms. Shreejee Abbot, Judicial Magistrate First Class (Digital Traffic Court), North District, Rohini Courts, Delhi.	PA in the court of Ms. Namrita Aggarwal, Judge, Family Court-02, South-East, Saket Courts, New Delhi. (In diverted capacity)		
15.	Sh.Sumit S/o- Sh. Naresh Kumar	PA in the court of Ms. Deeksha Sethi, Judicial Magistrate First Class-08, South-West District, Dwarka Courts, New Delhi.	PA in the court of Ms. Shreejee Abbot, Judicial Magistrate First Class (Digital Traffic Court), North District, Rohini Courts, Delhi.		
16.	Ms. Pooja Sehgal EC : 3435	PA in the court of Ms. Namrita Aggarwal, Judge, Family Court- 02, South-East, Saket Courts, New Delhi.	PA in the Office Pool, South-West District, Dwarka Courts, New Delhi.		
	(In diverted capacity)				

Note:-

The above- mentioned Sr. Personal Assistants / Personal Assistants / PS are hereby stand relieved from their respective
place of posting & further directed to join duty at their transferee stations forthwith.

Non-compliance of the transfer & posting order / immediately proceeding on leave shall be considered deliberate
insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials,
as per rules.

(PAWAN KUMAR JAIN)

OFFICIATING PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

No. 56725-56805

/Admn-I/P & T/HQs/2025

Copy forwarded for information and necessary action to: -

1. The Principal District & Sessions Judge, East, Shahdara, North- East , South, South-East, South-West Delhi/ New Delhi.

- 2. The Principal Judge (HQs), Family Court, Dwarka, New Delhi.
- The Officers and Officials concerned.
- 4. The Personal Office of Ld. Principal District & Sessions Judge (HQs), Delhi
- 5. The Sr. Accounts Officer/DDO, Accounts Branch, Central, East, Shahdara, North- East, South, South-East, South-West Delhi/ New Delhi.
- The A.O (Judi.)/Branch in Charge, Administration Branch, East, Shahdara, North- East, South, South-East, South-West Delhi/ New Delhi.
- 7. The Dealing Official, Personal File / Leave Seat Administration Branch-I, Central, Tis Hazari Courts, Delhi.
- 8. The Dealing Official, ACR Cell/Layers/Computer Branch, Central, Tis Hazari Courts, Delhi.
- 9. Web-site Committee, Tis Hazari Courts, Delhi with the direction to upload the order on the "Employees Corner" (on website)

OFFICIATING PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI